## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 278 OF 2016 & IA NO. 573 OF 2016

Dated: 20th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

JBM Solar Power Pvt. Ltd. .... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Ms. Neha GArg Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. Aditya Singh for R-2

## **ORDER**

We have heard learned counsel for the parties.

<u>Judgment is Reserved</u>. Learned counsel for the parties may file written submissions on or before 27.02.2018 after serving copy on the other side.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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